

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2015 &  
IA NO. 323 OF 2015**

**Dated : 23<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission .... Respondent (s)  
& Anr.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Anushka Arora

Counsel for the Respondent(s) : Mr. Ravi Sharma for R.1  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk